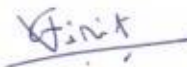


SCHEDULE FORM A PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution process for Corporate persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF BLUE BLENDS (INDIA) LIMITED	
RELEVANT PARTICULARS	
1	NAME OF THE CORPORATE DEBTOR BLUE BLENDS (INDIA) LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR 16TH FEBRUARY, 1981
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR WAS INCORPORATED/REGISTERED REGISTRAR OF COMPANIES, MUMBAI
4	CORPORATE IDENTITTY NUMBER OF CORPORATE DEBTOR L17120MH1981PLC023900
5	ADDRESS OF THE (i) REGISTERED OFFICE AND (ii) PRINCIPAL OFFICE OF CORPORATE DEBTOR Registered Office: JBF HOUSE, 2ND FLOOR, OLD POST OFFICE LANE, KALBADEVI ROAD, MUMBAI Mumbai City MH 400002 IN
6	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR 2nd December, 2021 (DATE OF ORDER)
7	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS 31st May, 2022
8	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL Name- Vinit Gangwal Reg No.-IBBI/IPA-002/IP-N00091/2017-18/10235
9	ADDRESS AND EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH BOARD Address- Office No 503, 5th Floor, Varun Capital, CTS No. 364-365/13, Off J M Road, Bharat Petroleum Lane, Next to Citotel, Shivajinagar, Pune - 411005 email id: ip.vinitgangwal@sudharman.in
10	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THOSE GIVEN AT SL. NO 9 Sankalp Resolution Professionals LLP 401, 4th Floor, The Central Building, Shell Colony Road, Chembur (East), Mumbai-400071. Email Id: ip.blueblends@sankalp-ipe.com
11	LAST DATE FOR SUBMISSION OF CLAIMS 16th December, 2021
12	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (b) OF SUB-SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL Not applicable on the basis of available information
13	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORIZED REPRESENTATIVES OF CREDITORS IN A CLASS Not applicable on the basis of available information
14	(A) RELEVANT FORMS AND (B) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT (A) Weblink: https://www.ibbi.gov.in/home/downloads (for relevant forms) (B) NA
Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Corporate Insolvency Resolution Process of BLUE BLENDS (INDIA) LIMITED on 2nd December 2021. The creditors of BLUE BLENDS (INDIA) LIMITED, are hereby called upon to submit their claims with proof on or before 16th December, 2021, to the interim resolution professional at the address mentioned against entry no. 10 above. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.  Vinit Gangwal Insolvency Professional Reg.No. IBBI/IPA-002/IP-N00091/2017-18/10235 VINIT GANGWAL INTERIM RESOLUTION PROFESSIONAL IBBI/IPA-002/IP-N00091/2017-18/10235 Date- 5th December, 2021 Place-Mumbai	